

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.564/97

Friday, this the 25th day of April, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S Shiva Swamy,  
Assistant Labour Commissioner(Central),  
Kalathiparambil Road,  
Ernakulam, Cochin-16. - Applicant.

By Advocate Mr CS Ajith Prakash

Vs

1. Union of India represented by  
Secretary, Ministry of Labour,  
Shram Shakthi Bhavan,  
Rafi Marg, New Delhi-110 001.
2. Chief Labour Commissioner(Central),  
Shram Shakthi Bhavan, Rafi Marg,  
New Delhi-110 001.
3. SN Mishra,  
Assistant Labour Commissioner(Central)  
Raipur, Madhya Pradesh.
4. O Ramana Kumar,  
Assistant Labour Commissioner  
(Central), 6/7 Crescent Road,  
High Grounds, Bangalore.
5. BS Daggal,  
Labour Officer, Central Public  
Works Department, Bhopal.
6. BRS Reddy,  
Labour Officer,  
Aeronautical Development Establishment,  
Indira Nagar, Bangalore. - Respondents

By Advocate Mr S Radhakrishnan, ACGSC(For R.1 &2 )

The application having been heard on 25.4.97 the  
Tribunal on the same day delivered the following:

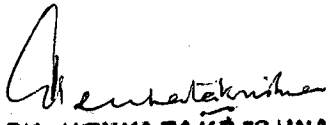
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O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

After the matter was argued for quite some time, the learned counsel for applicant seeks leave to withdraw the application with liberty to take up his case with departmental authorities. The prayer is granted and the application is dismissed as withdrawn. No costs.

Dated, the 25th April, 1997.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
AV HARIDASAN  
VICE CHAIRMAN

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